

4. राष्ट्रीय और अन्तर्राष्ट्रीय स्तरों पर उत्कृष्टता प्राप्त करना।
5. खिलाड़ियों को वैज्ञानिक समर्थन प्रदान करना।
6. प्रशिक्षकों, खेल वैज्ञानिकों, जजों, रेफरियों तथा अम्पायरों का प्रशिक्षण और विकास।
7. खिलाड़ियों को प्रोत्साहन।
8. खेलों के लिए संसाधन जुटाना; और
9. अन्तर्राष्ट्रीय गुणवत्ता वाले खेल उपकरणों तक आसानी से पहुंच।

(ख) नई राष्ट्रीय खेल नीति का मसौदा सभी सम्बद्ध संगठनों को परिचालित कर दिया गया है और उनसे टिप्पणियाँ माँगी गयी हैं तथा अभी तक इसे अन्तिम रूप नहीं दिया गया है। अतः इस अवस्था में, इसके कार्यान्वयन पर होने वाले कुल व्यय का आकलन नहीं किया गया है।

(ग) योजना आयोग ने खेल-कूद के लिए मौखी योजना के आबंटन के बारे में अभी तक सूचित नहीं किया है।

#### **Recruitment procedure of Education officers in KVS**

56. SHRI GOVINDRAM MIRI:  
SHRI SHIV CHARAN SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state.

(a) the recruitment procedure of Education Officers, both direct and promotees, in Kendriya Vidyalaya Sangathan;

(b) whether it is distinguishably different from that of other posts of Group 'A'; and

(c) if so, the details and justification thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) In accordance with the recruitment rules of Kendriya Vidyalaya Sangathan, 50% posts of Education Officers are filled by direct recruitment and 50% by promotion from amongst Principals. Recruitment/Promotion to Group 'A' posts including that of Education officers are done in accordance with the Recruitment rules.

#### **Universalisation of Elementary Education**

57. SHRI IQBAL SINGH: Will the Minister of HUMAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news item published in "The Tribune" dated 3rd February, 1997, under the caption "630M Kids still out of school" wherein it has been stated that Government's goal to achieve universalisation of elementary education by the turn of the century appears a distant dream;

(b) if so, the details thereof; and

(c) whether Government have since received the report the Committee set-up in this regard, if so, the details thereof alongwith Government's decision regarding its recommendations?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir.

(b) and (c) The news item refers to the report of the Committee of State Education Ministers on implications of the proposal to make elementary education a Fundamental Right, which inter alia mentions that the number of out of school children in the age group of 6—14 years is estimated to be 6.3 crore i.e. (63 million). The report is under examination in this Ministry. A copy of the report is available in the Parliamentary Library.

#### **Promotion Quota of Kendriya Vidyalaya Teachers**

58. SHRI SHIV CHARAN SINGH:  
SHRI RAGHAVJI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that in the recently concluded meeting of the Board of Governors of Kendriya Vidyalaya Sangathan, the internal promotion quota for different categories of teachers has been raised to 50%;

(b) if so, whether miscellaneous category of teachers have been made eligible therefor;